

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-138-2020**

M/s Costa Construction Petitioner
Versus
State of Goa & Another Respondents

Mr. Pankaj Vernekar, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Shivdatt P. Munj, Additional Government Advocate for Respondent No. 1.

LD-VC-CW-139-2020

M/s Shrison Realtors Petitioner
Versus
State of Goa & Another Respondents

Mr. Pankaj Vernekar, Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for Respondent No. 1.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 13th August, 2020

P.C.:

Heard Mr. Vernekar, the learned Counsel for the petitioner.

2. Issue notice to the respondents, returnable on 27.08.2020. In addition to usual mode of service, private service is permitted on respondent no. 2.

3. Mr. Devidas Pangam, the learned Advocate General appears along with Mr. Shivdatt P. Munj, the learned Additional Government Advocate on behalf of respondent no. 1 in LD-VC-CW-138-2020 and along with Mr. Geetesh Shetye, the learned Additional Government Advocate on behalf of respondent no. 1 in LD-VC-CW-139-2020.

4. Respondent no. 2-Council to file a response to this Petition by 25.08.2020 and serve a copy by e-mail to the learned Counsel appearing for the petitioner.

5. Stand over to 27.08.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

EV